2261

LOK SABHA

Thursday, November 30, 1961/ Agrahayana, 9, 1883 (Saka).

The Lok Sabha met at Eleven of the Clock,

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Copper and Gold Deposits

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Shri Kodiyan:

*432. { Shrimati Ila Palchoudhuri:
Shri Agadi:

Will the Minister of Steel, Mines and Fuel be pleased to state:

- (a) whether it is a fact that copper has been discovered at Kalyadi in Hassan district and gold at Kappatagudda in Dharwar District, Ajannahalli in Tumkur District and Kudurekonda in Shimoga District, all in Mysore; and
 - (b) if so, full details of the find?

The Parliamentary Secretary to the Minister of Steel, Mines and Fuel (Shri Gajendra Prasad Sinha): (a) and (b). No new discoveries of copper and gold have been recorded by the Geological Survey of India at these places. However, occurrences are known for a long time.

Recently detailed structural mapping of the Kalyadi copper area was carried out by the Geological Survey of India. As a result of this work, drilling operations in collaboration with the State Department of Mines and Geology are now in progress. The 1508(Ai) LSD—1.

2262

exact nature of the mineralization will be ascertained after the core samples are logged and analysed.

Gold occurrences at Kappatagudda in Dharwar district, Anjannahalli in Tumkur District and Kudurekonda in Shimoga District have not been examined recently by the Geological Survey of India.

It is reported by the State Government that they are considering whether old workings for gold in the Mysore Mine block of the Kapatgudda range of hills, Dharwar district need be taken up for detailed investigations.

Shri Kodiyan: May I know, Sir, how long it will take to assess the quantity and quality of copper available in the Kalyadi area?

Shri Gajendra Prasad Sinha: The matter is being investigated. The copper deposits were old and long before it was worked out also. It has to be ascertained again whether it is worthwhile commercially exploiting it.

Shri P. G. Deb: May I know whether the exploitation of these minerals will be carried out properly by the State Government or by the Government of India?

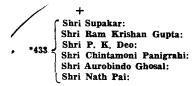
Shri Gajendra Prasad Sinha: I have already replied that the Geological Survey of India, with the help of the State Government, are carrying out investigation.

Shri Kodiyan: May I know whether any geological survey is being carried out in other areas in Mysore State?

Shri Gajendra Prasad Sinha: The geological survey is being carried on in different parts of the State. If the 2253

hon. Member wants information with regard to any particular place, I would like to have notice.

Deposit in Foreign Bank



Will the Minister of Finance be pleased to state:

- (a) whether it is a fact that Government have searched and seized some documents from a firm in Calcutta, recently;
- (b) if so, whether it is a fact that these documents reveal facts regarding deposit of money of a prominent person of Orissa in some foreign Bank;
- (c) if so, whether it is also a fact that correspondence is going on between that person and certain foreign mission in this regard:
- (d) if so, the nature and details of the matter; and
- (e) action taken against the person concerned?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) Yes, Sir.

- (b) No, Sir. They do not show deposit of any money by any person in a foreign bank. Certain documents seized during the search seemed to indicate that in one transaction the price agreed to be paid for certain goods was higher than the price indicated in earlier negotiations referred to in the documents. The transaction concerns a firm operating in Orissa.
- (c) No, Sir. There is nothing to this effect in the documents seized.
 - (d) Does not arise.
- (e) The matter is under investigation.

Shri Supakar: May I know whether the Calcutta firm concerned. where these documents were found, is Messrs Stahlunion and whether the difference in price related to the steel supplied to the Kalinga Tubes of Orissa?

Oral Answers

The Minister of Finance (Shri Morarji Desai): As long as the enquiry is going on, it is impossible to say anything in the matter.

Shri Nath Pai: Mr. Speaker, I beg your guidance. This is a vital matter. Only the other day I wanted to ask a supplementary and in my anxiety to abide by your ruling, I refrained from doing so.

The Finance Minister was pleased to say that the matter is pending an enquiry. May I point out to you, Sir, that we tried to raise this matter with the Prime Minister and he has said that the enquiry has already been held and the matter clarified. Which is true?

Mr. Speaker: I passed orders on the letter that was written to me by Mr. Nath Pai in which he had brought to my notice a letter that had been written by the hon. Prime Minister to Mr. S. N. Dwivedy wherein he refers to one payment which has been Mr. Nath Pai perhaps cleared up. feels that whereas the Prime Minister has written that there was an enquiry and payment was made, the Finance Minister says that it is still under enquiry. Mr. Nath Pai thinks that there is a contradiction in the statements of the two Ministers. What the hon, the Prime Minister said refers only to a single payment, whereas these questions relate to the accounts in general in foreign banks of the Chief Minister of Orissa. Therefore. am satisfied that there is no contradiction.

Shri Nath Pai: Unfortunately the letter is with you and not with me at the moment....